

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

**M. A. No. 488/2013, 491/2013 & M.A. No. 565 of 2013
IN
Application No. 89 of 2013**

Akash Vashishtha & Anr. Vs. Union of India & Ors.

**CORAM : HON'BLE MR. JUSTICE SWATANTER KUMAR, CHAIRPERSON
HON'BLE MR. JUSTICE U.D. SALVI, EXPERT MEMBER
HON'BLE DR. D.K. ARGAWAL, EXPERT MEMBER
HON'BLE MR. P. S. RAO, EXPERT MEMBER
HON'BLE MR. RANJAN CHATTERJEE, EXPERT MEMBER**

Present:

Applicant: Mr. Rishi Sehgal, Adv. Akash Vashishtha, Applicant in person

Respondent No. 1: Ms. Neelam Rathore, Advocate and Mr. Vikramjeet, Advocate

Respondent No. 2: Ms. Sauvitri Pandey, Advocate

Respondent No. 5: D. Rajeshwar Rao, Advocate

Respondent No. 6: Mr. Manjit Singh, AAG, Mr. Tarjit Singh, Advocate and Mr. Anil Anti, Advocate

Respondent No. 8: Mr. Piyush Vashishtha, Advocate

Respondent No. 9: Ravindra Kumar Patnaik, Advocate

Respondent No. 10: Ms. Sushma Singh, Adv.

Respondent No. 14: Mr. Sangram Patnaik, Adv. (DDA)
Mr. Balendu Shekhar, Adv (East MCD)
Mr. Amit Seth, and Karnika Seth, Adv in M.A. No. 488 of 2013 and 491/2013
Ms. Reena Singh, Advocate with Mr. Arjun Singh, Advocate

Date and Remarks	Orders of the Tribunal
Item No. 12 July 10, 2013	<p style="text-align: center;">At the joint request of Learned counsel appearing for the parties list on 17th July, 2013.</p> <p style="text-align: right;">.....,CP (Swatanter Kumar)</p> <p style="text-align: right;">.....,JM (U.D. Salvi)</p> <p style="text-align: right;">.....,EM (Dr. D.K. Agrawal)</p> <p style="text-align: right;">.....,EM (P. S. Rao)</p> <p style="text-align: right;">.....,EM (Ranjan Chatterjee)</p>